

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 09.06.2020

1ST SESSION AT 11 A.M TO 2 P.M	2ND SESSION AT 2.45 P.M TO 5.45 P.M
ARGUMENTS	ARGUMENTS
1) O.S. 534/2017	1) O.S. 104/2014
2) O.S. 1092/2016	HEARING
HEARING	2) MIS. 68/2018
3) O.S. 914/2006	3) MIS. 18/2015
4) O.S. 1748/2008	4) O.S. 1504/2018
5) O.S. 1750/2009	5) O.S. 860/2019
6) O.S. 528/2019	6) O.S. 1478/2018
7) O.S. 424/2014	7) O.S. 1078/2018
8) O.S. 802/2013	8) O.S. 842/2017
9) O.S. 224/2016	9) O.S. 1364/2018
10) EX. 5/2015	10) O.S. 1084/2018

[Handwritten Signature]
28/3/20
Sd/-

1st Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
28.05.2020 issued by Hon'ble High Court of Karnataka.

Cause List of 09.06.2020

1st Session 11.00 am

Hearing

1. O.S. 189/2014
2. O.S. 1131/2014
3. O.S. 729/2015
4. O.S. 537/2017
5. O.S. 627/2017
6. O.S. 811/2017
7. O.S. 813/2017
8. O.S. 867 /2017
9. O.S. 979/2017

Arguments

10. O.S. 1033/2013

2nd session 2.45 PM

Hearing

1. O.S. 441/2018
2. O.S. 833/2019
3. O.S. 1417/2019
4. O.S. 1547/2019
5. O.S. 137/2020
6. O.S. 1131/2012
7. O.S. 401/2013
8. O.S. 659/2013
9. O.S. 1653/2013

Arguments

10. O.S. 451/2018



III Additional Civil Judge,
Bengaluru Rural District
Bengaluru